Selection and Training of Telegraphists and Telegraph Traffic Clerks

- 205. SHRI D. THENGARI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the criteria for the selection of the subjects taught to, and the period of training for (i) Circle Service Telegraphists, and (ii) Telegraph Traffic Clerks; and
 - (b) what are their respective pay scales?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): (a) (i) For Circle Service telegraphists the period of training is 9 months. The subjects of training are selected on the basis that a trained telegraphist should be able to handle all functions of a telegraph office. They are trained in the different systems of signalling as well as on technical matters and accounting and administrative procedure etc.

- (ii) The period of training of Telegraph Traffic clerks is 3 months. The subjects of training are selected on the basis that they will handle all clerical, accounting and administrative work. They receive "on-the-job" training on all aspects of their duties.
- (b) The pay scale both for telegraphists and clerks is Rs. 110-4-150-5-175-EB-6-205-EB-7-240. The trained, Circle Service telegraphists, are granted three advance increments and they start at Rs. 122/- in the scale.

ALLOTMENT OF PLOTS TO REFUGEES FROM EAST PAKISTAN AT KALKAJI

- 206. SHRI J. C. CHATTERJI: Will the Minister of LABOUR, EMPLOY-MENT AND REHABILITATION be pleased to state:
- (a) whether all the plots in the Kalkaji Colony which has been developed for the displaced persons from East Pakistan have already been allotted; and
- (b) if not, how many plots are still to be allotted and how many were the applicants?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) No, Sir.

(b) As development of the area is not yet complete, no allotment has yet been made.

1921 applications have been received for about 1600 plots approved for allotment.

ATTACK BY MIZOS

- 207. SHRI J. C. CHATTERJI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Mizos attacked a Assam Tea Estate on 19th April, 1966 and looted the Manager's residential quarter there; and
- (b) If so, the steps taken by Government in the matter of affording protection against such attacks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) On the 17th April, 1966, some armed Mizo rebels in 'khaki' dress raided the bungalow of the Manager of the Monierkhal Tea Estate in Cachar District, bordering Mizo Hills and looted a gun, some cash and ornaments.

(b) Security arrangements have been tightened to prevent recurrence of such incidents.

†EMPLOYEES' STATE INSURANCE SCHEMB

- 100. SARDAR RAM SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) whether the recommendations of the Tripartite Committee for the review of the Employees' State Insurance Scheme have been examined by Government; and
- (b) if so, the details of these recommendations which have been accepted by Government?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) The recommendations are under examination.

(b) Does not arise.

†SCHOLARSHIPS FOR BACKWARD CLASSES

- 125. SHRI K. S. CHAVDA: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government have announced the scheme of post-matric scholarships to Scheduled Castes, Scheduled Tribes, De-notified, Nomadic, Semi-Nomadic Tribes and Lower Income Group students for studies in India for 1966-67;
 - (b) if so, the details thereof?

†Transferred from the 11th May, 1966.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR SHRIMATI T. S. SOUNDARAM RAMACHANDRAN): (a) The scheme is implemented by the State Governments/Union Territory Administrations who have to announce the scheme.

(b) The scholarships will be awarded on the same basis as in the past years. All eligible Scheduled Tribes candidates will get the scholarships without any means test. All eligible Scheduled Caste candidates will get scholarships subject to a means test. The Denotified, Nomadic and Semi-Nomadic candidates will be given the scholarships subject to a means test from the available funds on poverty basis. The Lower Income Group students will be given scholarships from the available funds on poverty basis.

†CULTURAL AND SCIENTIFIC COLLABORATION BETWEEN INDIA AND FRANCE

- 239. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the Indian Prime Minister and the French President have agreed that the pact for cultural and scientific collaboration between the two countries should be signed without any further delay;
- (b) if so, whether any draft agreement was discussed in this connection; and
- (c) whether there are any disputed clauses therein?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) An agreement has been arrived at to sign a Cultural Agreement between the Government of France and the Government of India.

- (b) This did not come up for discussion during the Prime Minister of India's talk with President De Gaule.
 - (c) Does not arise.

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STATEMENT RR STARRED QUESTION NO. 867 ANSWERED ON THE 1ST APRIL, 1966.

MODEL TEXT BOOKS

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Sir, in connection with my reply to Starred Question

Transferred from the 17th May, 1966.

No. 867 on 1st April, 1966, Shri M. C. Shah has asked a supplementary question about the form of financial or other assistance given to the State Governments for translating the model textbooks of the National Council of Educational Research and Training into regional languages. I had stated that no State had asked for the financial assistance and no thought had been given to this question by us.

The correct position, however, is that only one State Government, namely, the Government of Gujarat had asked for 50 per cent. financial assistance for translating and printing the textbooks in Gujarat. The matter has since been considered by the National Council of Educational Research and Training. The Council has decided that while no grants can be given for this purpose, other forms of assistance like technical guidance in translating the books, free paper, free use of blocks and other materials may be extended to the State Government.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CONCENTRATION OF TROOPS AND MILITARY PREPARATIONS BY PAKISTAN AND CHINA ON THE NORTHERN BORDERS OF INDIA

SHRI BANKA BEHARY DAS (Orissa): Sir, I beg to call the attention of the Minister of Defence to the reported concentration of troops and military preparations by Pakistan and China on the northern borders of India.

THE MINISTER OF DEFENCE (SHRIY. B. CHAVAN): Mr. Chairman, Government are aware of the military preparations by Pakistan and China across our borders and we are keeping a close watch on all such developments. The House may rest assured that appropriate defence measures are being taken to meet the threat posed by Pakistan and China separately and jointly.

SHRI BANKA BEHARY DAS: Sir, for some time past troops movement in Pakistan occupied Kashmir and construction of canals in the Sialkot sector for military purposes are being reported. China is also constructing roads and other defence establishments. China is also regularly sending its armed personnel into Longju, Chedong and other areas of India to which